

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

STARRED QUESTION NO. *29
TO BE ANSWERED ON 30th NOVEMBER, 2021

Privatisation of Fisheries Sector

***29. SHRI HIBI EDEN:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of steps taken/being taken by the Government for the sustainable development of the fisheries sector;
- (b) whether it is a fact that the fishermen in the country were against privatization of fisheries resources and if so, the details thereof;
- (c) whether the Government is aware of the fact that fishermen in the country have risen as one against the draft policy framework on India's blue economy which envisages using marine resources for development and if so, the details thereof; and
- (d) whether the Government has taken any decision regarding Draft Blue Economy Policy for the country, if so, the details thereof including the expected date of execution and if not, the current status thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d): A Statement is placed on the Table of the House.

Statement referred to in reply to the Lok Sabha Starred Question No *29 put in by Shri Hibi Eden, Member of Parliament for answer on 30th November, 2021 regarding Privatization of Fisheries Sector.

(a) The Department of Fisheries in Government of India has been implementing policies and schemes for sustainable development of fisheries sector. A Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries was implemented during 2015-16 to 2019-20 with a vision of creating an enabling environment for integrated development of the full potential of fisheries of the country, along with substantial improvement in the income status of fishers and fish farmers keeping in view the sustainability, bio-security and environmental concerns. Subsequently, Government of India in May, 2020 approved a flagship scheme "Pradhan Mantri Matsya Sampada Yojana" (PMMSY) a scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in the country. PMMSY is being implemented for a period of five years from 2020-21 to 2024-25 in all States and Union Territories.

Besides, the Government of India has notified the National Policy on Marine Fisheries, 2017 that provides the guidance to explore and sustainably use oceanic fishery resources in the Exclusive Economic Zone of India.

Government of India also advises the Coastal States and Union Territories from time to time to issue necessary Orders to prohibit destructive fishing methods including LED light fishing, pair/bull trawling.

In addition, uniform fishing ban is implemented in the Indian EEZ for a period of 61 days on East Coast and the West Coast. However, the traditional non-motorized fishing vessels are exempted from this uniform fishing ban imposed in the Indian EEZ beyond territorial waters.

(b) Government of India has no proposal to privatize the fisheries sector.

(c) and (d) Ministry of Earth Sciences (MoES) is steering the draft National Policy for India's Blue Economy-2021 (NPIBE-2021) as the nodal Ministry and as per the information received from MoES, the draft policy on India's Blue Economy framework is under consideration.
